CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

O.A. No. 62/1457/2021



This the 24th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mushtaq Ahmad Dar S/o Abdul Rashid Dar R/o Ompora Budgam-Pincode:191111
......Applicant
(By Advocate:- Mr. Farooq Ahmad Paul)

Versus

- 1. Union of India through General Manager, Northern Railway, New Delhi Pin 110001.
- 2. Senior Divisional Personal officer Northern Railway Firozpur Punjab Pin 152001.
- 3. Divisional Electrical Engineer (General) Northern Railway, Jammu Tawi Pin 180012.Respondents.

(By Advocate: Mr. Rajesh Thapa)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant seeks permission to withdraw the O.A. Permission is granted.

2. Accordingly, the O.A. is dismissed as withdrawn.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

/kdr/